

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.1552 OF 2019 IN
DFR NO.2259 OF 2019& IA NO. 1548 OF 2019**

Dated :9th September, 2019

In the matter of:

Bannari Amman Sugars Limited ... **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission
&Anr. ... **Respondent(s)**

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **11.09.2019.**

Pr/js

Court Master